NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/54 & 55 /2017

PETITION NUMBER

: TCP/172/2016

NAME OF THE PETITIONER(S)

: M. Padippurakadu Veeran Kutty & another

NAME OF THE RESPONDENT(S)

: M/s Alpha Helical Pumps Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T.K. Bhaskar Priyadonshini N Heerti

2. Ambili Henon.

Count for Applicants)

Count for Departures

Count for Departures

Count for Departures

ORDER

Shri T K Bhaskar, counsel for applicants/petitioner present. Counsel for R2 and Ms Ambili Menon, counsel for R3 are present. The matter is posted for final arguments. Put up on 23.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)